

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

Dated:-25.05.2009

Circular/DS (P)/2009/144-CIC

Consequent upon joining of Smt. Omita Paul, Information Commissioner in the Central Information Commission, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioner as below:

S.No. (Col.1)	Ministries/Departments (Col. 2)	Present Allocation (Col. 3)	New Allocation (Col. 4)
1.	(i) DTC, Govt. of NCT Delhi.	Shri A.N. Tiwari, IC	Shri Shailesh Gandhi, IC
2.	(i) Insurance	Shri A.N. Tiwari, IC	Shri Satyananda Mishra, IC
3.	(i) Ministry of Parliamentary Affairs (ii) UT of Dadar & Nagar Haveli (iii) UT of Daman & Diu	Shri A.N. Tiwari, IC	Shri Wajahat Habibullah, CIC
4.	(i). Ministry of Agriculture (ii). Ministry of Agro & Rural Industries (iii). Ministry of Mines (iv). Ministry of Science & Technology (v). Ministry of Shipping, Road Transport & Highways. (vi). Ministry of Water Resources.	Shri A.N. Tiwari, IC	Smt. Omita Paul, IC
5.	(i). Ministry of Culture (ii). Ministry of Statistics and Programme	Mrs. Annapurna Dixit, IC	Smt. Omita Paul, IC

	Implementation. (iii). National Commission of Women. (iv). National Population Commission. (v). Ministry of Overseas Indian Affairs.		
6.	(i). Ministry of Civil Aviation. (ii). Ministry of Social Justice & Empowerment. (iii). Ministry of Women and Child Development (iv). Planning Commission.	Prof. M.M. Ansari, IC	Smt. Omita Paul, IC
7.	(i). Ministry of Railway	Shri Shailesh Gandhi, IC	Smt. Omita Paul, IC

2. All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The Cases, which are already registered and/or scheduled for hearing shall also stand transferred in consultation with the designated officer of the registries to whom this transfer is to be made.

3. Concerned designated officer of the respective registries are hereby requested to transfer all the case files to the registry of the ICs to whom the Ministry has been transferred.

4. They are also requested to prepare list of all the case files and hand it over to Shri Paul, NIC to make necessary changes in the date base of the Commission.

5. This issues with the approval of Chief Information Commissioner.

(Pankaj K. P. Shreyaskar)
Deputy Secretary &
Joint Registrar

Copy to:-

1. PPS (CIC)
2. PPS to IC (T), PPS to IC (MA), PPS to IC (LS), PPS to IC (AD), PPS to IC (SG), PPS to IC (SM), PPS to IC (OP).
3. PPS to Secretary
4. PS to AS /PS to Registrar, Appellate Authority, CIC
5. JS (A & P) & CPIO,
6. NIC, CIC
7. All Designated Officers.